

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01290-1292/2018

DATED THIS THE 21st DAY OF AUGUST, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1.Sri.Jiby George,
S./o Sri.George
Aged about40 years
Loco Pilot (Goods)
SW Railway, Hubli Division.

2.Sri.A.R.Mohanan
S/o Sri.A.S.Ramankutty
Aged about 47 years
Loco Pilot (Pass)
SW Railway, Hubli Division.

3. Sri. M.Pradeep
S/o Sri. C.K.Moni
Aged about 39 years
Loco Pilot (Goods)
SW Railway, Hubli Division

....Applicants

(By Shri K.Shivakumar..... Advocate)

Vs.

1. Union of India
Rep. by General Manager
South Western Railway, Hubli

2. Divisional Railway Manager
S.W.Railway, Hubli.

3. Divisional Railway Manager
Southern Railway, Trivandrum

...Respondents.

(By Shri N.Amaresh, Railway Standing Counsel)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

1. We heard both the counsel. Both the Counsel submit that except for the 3 people now in the party array all others have been relieved to join Trivandrum Division . Shri N.Amaresh, would submit that there is severe shortage of ALPs in the Division and the new selection process is on and the written examinations are now being conducted which for the result to be announced it will take about a month or so. Thereafter, they will be given a training for about 4 months and for the process of appointment to be completed they need a total of 8 months time. The Railways undertake that at the end of 8 months time they will immediately relieve all these applicants to join Trivandrum Division.

2. At this point of time, Shri Shiv Kumar, learned counsel submits that already Trivandrum Division has written a letter to Hubli Division that they cannot wait endlessly for this people to come. But however, in the circumstances of the case there will be an order to Trivandrum Division and Southern Railways also to the effect that 3 posts may be kept vacant for a period of 8 ½ months from today.

3. OA is, therefore, disposed off as above. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No.1290-1292/2018

Annexure A1: Copy of Letter .No.P(S)676/VI/RG/IRT/OR-SR/Vol IV dated 19.4.99 14.06.17

Annexure A2:Copy of f DRM/TVC letter dated 19.6.18

Annexure A3:Copy of representation dated 20.7.18

Annexure A4: Copy of representation dated 20.7.18

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